

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4040/2015

New Delhi, this the 3rd day of November, 2015

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Sh. S.K. Babu Lal Chanwaria (Director)
(Aged about 56 years)
S/o Sh. Babu Lal Chanwaria
R/O Flat No. 512, Type IV,
Sector IV, R.K. Puram, New DelhiApplicant

(By Advocate: Mr.A.K.Ojha)

Versus

1. The Secretary
Ministry of Power
Shram Shakti Bhawan
New Delhi-110001.
2. The Chairman
Central Electricity Authority
Sewa Bhawan
R.K. Puram
New Delhi-110022. Respondents

ORDER (ORAL)

Learned counsel for the applicant submits that this OA may be disposed of at the admission stage itself, without notice to the respondents, with a direction to them to consider and

dispose of his representation dated 11.08.2015 (Annexure A-1) in a time-bound manner.

2. Accordingly, finding substance in the above submission and without going into the merits of the matter, I direct the respondents to duly consider the aforesaid representation of the applicant and pass a speaking order thereon within a period of two weeks from the date of receipt of a copy of this Order. They shall communicate their decision to the applicant.
3. The OA is disposed of with the above directions.

(Dr. Brahm Avtar Agrawal)

Member (J)

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